

DIVISION BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2084(KB)2019
IA(I.B.C)/1724(KB)2023,
IA(I.B.C)/373(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	AVAANI OXFORD OWNERS ASSOCIATE VS OXFORD FACILITIES MANAGEMENT
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Financial Creditor
Mr. Avishek Guha, Adv.]
Mr. Arunika Dutta, Adv.]

Mr. Arik Banerjee, Adv.] For liquidator
Mr. Arun Gupta, Adv.]
Ms. S. Maheswari, Liq.]

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. List this matter on **15.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.